Dr. Ram Subhag Singh: May I know the specific purpose for which these scholarships have been instituted?

Shri K. D. Malaviya: The scholarships are meant for the study of Persian, Arabic, Pali and Sanskrit to enable members of particular communities to understand the cultural and language problems of other communities.

Dr. Ram Subhag Singh: May I know whether these scholarships are open to any Indian students?

Shri K. D. Malaviya: Yes; but there is a cross cheek. Pali and Sanskrit scholarships are not open to Hindus. Arabic and Persian scholarships are not open to Muslims.

Shri-Sivamurthi Swami: May I know whether the Osmania University has been taken over by the Central Government and, if so, whether the people have given their consent to that?

Shri K. D. Malaviya: This has absolutely no relation to the question, Sir.

Kumari Annie Mascarene: May I know whether any scholarship is given to the study of Malayalam, Tamil and Telugu?

Mr. Speaker: Order, order.

पंडित सी ० ऐन ० मालबीय: नया माननीय मंत्री बतलायेंगे कि प्राकृतिक भाषा के न जोड़ने का क्या कारण है।

[Pandit C. N. Malaviya: Will the hon. Minister please state the reason for not including the *Prakrit* language?]

श्री के॰ डी॰ मालवीय : पाली भाषा कातों में ने जिक किया है।

[Shri K. D. Malaviya: I did mention the Pali language.]

Shri Nambiar: May I know whether any such institute will be started in the Universities of Madras and Annamalai?

Shri K. D. Malaviya: That is a suggestion; I cannot say anything.

Shri Raghuramaiah: May I know whether there is any proposal to grant scholarships for the study of Hindi in the South Indian universities of Andhra, Madras and Travancore?

Mr. Speaker: I think they have not understood the main purpose of the

reply to the first part of the question namely the objects for which scholarship is given. Next question.

AGRICULTURAL LANDS

*712. Shri K. C. Sodhia: (a) Will the Minister of Defence be pleased to state whether cently revised their policy regarding the tenure of leases of agricultural lands within the cantonments of India?

- (b) If so, why?
- (c) Were the holders of such lands given due notice?
- (d) Did Government receive any representations, against the changes and if so, how many and with what result?

The Minister of Defence (Shri Gopalaswami): (a) No.

· (b) to (d). Do not arise.

SCHEMES UNDER POINT FOUR PROGRAMME

- *713. Shrimati Renu Chakravartty:
 (a) Will the Minister of Finance be pleased to state what are the schemes already begun under Point Four Programme?
- (b) How many American personnel are already working under this scheme?
- (c) What categories of American technicians have been appointed?

The Minister of Finance (Shri C. D. Deshmukh): (a) Under the Point Four Programme, initially, the services of experts and trainee facilities from the U.S.A. were being obtained for assistance in the implementation of developmental schemes which were in operation. Recently, the scope of the programme has been expanded and certain new schemes are being started on the basis of the economic assistance offered under the programme. Eight operational agreements have been igned in this connection up till now and copies thereof have been placed on the Table of the House. [Copies placed in the Library, See No. IV.S (a) (6)-1 to 7]

- (b) There are 37 American Experts in India, at present, assisting in the various developmental schemes of the Central and the State Governments.
- (c) A statement is placed on the Table of the House. [See Appendix, IV, Annexure No. 11]

Shrimati Renu Chakravartty: May I know whether there is any method adopted by the Government to